

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2846
ANSWERED ON:24.07.2009
TRAFFICKING OF GIRLS
Joshi Shri Pralhad Venkatesh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether thousands of girls from north-eastern States are being sold every year in the name of the employing them in multi-national companies;
- (b) if so, the details thereof?
- (c) whether the Government proposes to take any stringent measures to check such trafficking of girls from the above said States;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) & (b) As per the information provided by the National Crime Records Bureau, 28 cases were registered in the North-Eastern States in 2007, under the Immoral Traffic Prevention Act, 1956 for trafficking for commercial sexual exploitation.
- (c) & (d) The Government is already taking a number of measures to combat trafficking in commercial sexual exploitation in the country including in the above States. The Immoral Traffic (Prevention) Act, 1956 (ITPA) supplemented by the Indian Penal Code prohibits trafficking in human beings including children for the purpose of prostitution and lays down severe penalties for trafficking. The Ministry of Women and Child Development conducts Advocacy, awareness generation, sensitisation programmes for prevention of trafficking of women and children. A Central Advisory Committee to combat trafficking of women and children for commercial sexual exploitation has been set up under the Secretary, Ministry of Women and Child Development, Government of India. The Ministry of Women and Child Development is also implementing the scheme of 'Ujjawala' wherein financial assistance is provided for prevention of trafficking and for rescue, rehabilitation, and reintegration of victims of commercial sexual exploitation. The Ministry also runs Swadhar Shelter Homes which provide shelter, food, clothing, emotional support, counselling, rehabilitation and other facilities to women in difficult circumstances including trafficked victims.
- (e) Does not arise.